

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

13. C.P.(IB)-542(MB)/2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2024**

NAME OF THE PARTIES:- Formosa Industries Limited

Section: U/s 59 of Insolvency and Bankruptcy Code, 2016

ORDER

CP(IB) 542(MB)2022

Present:- Counsel, Hanspreet Kaur Sohal appeared for the Petitioner through VC.

The present Company Petition filed by Formosa Industries Limited u/s 59 of the IB Code, 2016. List this matter for hearing on **05.09.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)